Name of the Corporate Debtor: Janta Glass Limited (In Liquidation)   Claim as on: 15/03/2025   Operational creditors (Government Dues)											
Sr. No	Name of Creditor	Details o Date of receipt	<u>f claim</u>	Details of claim ac Amount of claim admitted	lmitted	%	Amount of contingent claim	dues, that	Amount of claim under verification	claim rejected	Remarks, if any
1	Deputy Commissioner of Custorms, EPCG Monitoring Cell, JNCH, Nhava Sheva	03 September 2021	3,01,81,503	3,01,81,503	No	0.58%	3,01,81,503	0	0	0	
2	State Tax officer (2) Unit-45, Vadodara	03 July 2021	98,323	98,323	No	0.00%	98,323	0	0	0	
3	Assistance Comissioner of Customs,NCLT Cell, Export Commissionerate, Air Cargo Complex, Sahar	28 December 2022	46,42,741	46,42,741	No	0.09%	46,42,741	0	0	0	The Company Appeal No. 48/2023 is allowed and delay in filing the claim before the liquidator is condoned.
	Total		3,49,22,567	3,49,22,567			3,49,22,567	-	-	-	